



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Wednesday,28th September 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

COURT NO: 1

[DIVISION BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
27	PIL/61/2022 FIXED	NABIN SARMA Versus THE UNION OF INDIA AND 8 ORS.	MR. H UPADHYAYA	ASSTT.S.G.I.
ADMISSION				
28	WA/313/2022 B/O	PURSHOTAM GAGGAR AND ANR. Versus DYNA ROOF PRIVATE LTD. AND 4 ORS.	MR. S CHAMARIA MR A N SARMAH MR. D DAS MR M M ZAMAN	DR. A SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA B SARMA MR. G. DUTTATRAY
29	WA/318/2022 B/O	KABIR AHMED CHOUDHURY AND 14 ORS. Versus THE UNION OF INDIA AND 8 ORS.	MR. A K BARUAH MR B KAUSHIK MR A DAS	GA, ASSAM ASSTT.S.G.I. SC, FINANCE SC, A G V B SC, PNB
30	WP(C)/6074/2022 FIXED	RANA KUMAR DAS Versus THE UNION OF INDIA AND 5 ORS.	MR. U K NAIR MS. S MAHANTA MR. M MAHANTA MR A CHAKRABORTY MS SIBANI BORA	MR. S S ROY ASSTT.S.G.I.

LEAVE NOTE OF ADVOCATES FOR 28/09/2022

1)	MRS. N BARUAH	01-08-2022	To	13-10-2022
2)	MR. P SARMA	17-08-2022	To	30-09-2022
3)	MR S DASGUPTA	22-08-2022	To	30-09-2022
4)	MR S SARMA	02-09-2022	To	26-10-2022
5)	MR. A SARMA	21-09-2022	To	29-09-2022
6)	MR S BORGHAIN	16-09-2022	To	29-09-2022
7)	MS. M BORAH	23-09-2022	To	02-10-2022
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9)	MR. D SAHU	26-09-2022	To	30-09-2022
10)	MR. D DAS SR. ADV	28-09-2022	To	28-09-2022
11)	MR. M H RAJBARBHUIYAN	28-09-2022	To	30-09-2022

12)	MR. A K BHUYAN	26-09-2022	To	18-10-2022
13)	MR. D BANERJEE	25-09-2022	To	17-10-2022
14)	MR. V K CHOPRA	30-09-2022	To	30-09-2022



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[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE N. KOTISWAR SINGH
HONOURABLE MR. JUSTICE NANI TAGIA**

COURT NO: 2

[THIS BENCH WILL SIT AT 10:30 AM]

**THE JUDGMENTS WILL BE DELIVERED BY
HIS LORDSHIP HONOURABLE MR. JUSTICE
N. KOTISWAR SINGH SITTING SINGLY ON
BEHALF OF THE DIVISION BENCH**

**RESPECTIVE DIVISION BENCH-II WILL SIT
AFTER RISING OF THIS BENCH]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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JUDGMENT

1	WP(C)/1244/2017	AJUFA KHATUN @ OJUPA KHATUN Versus THE UNION OF INDIA and 4 ORS	MR.H R A CHOUDHURY MR.F U BORBHUIYA MR.A MATIN	GA, ASSAM ASSTT.S.G.I.
2	WP(C)/5402/2017	JAKIR HUSSAIN Versus THE UNION OF INDIA and 4 ORS.	MR.B C DAS MR.B BARMAN	GA, ASSAM ASSTT.S.G.I.
3	WP(C)/5739/2018	GOURI GOSWAMI ROY Versus THE UNION OF INDIA AND 6 ORS.	MR. S SHARMA MS B DAS MR. S N ADHYAPAK	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ECI
4	WP(C)/7280/2021	ANJANA BISWAS @ ANJANA SARKAR Versus THE UNION OF INDIA AND 7 ORS	MS. D GHOSH MS N DEKA MR SAURADEEP DEY MS H BETALA MR I CHAKMA	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T

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BEFORE:

**HONOURABLE MR. JUSTICE N. KOTISWAR SINGH
HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND**

COURT NO: 2

[DIVISION BENCH-II

THIS BENCH WILL RISE AT 2:50 PM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
12	I.A.(CrI.)/442/2022 WITH OFFICE NOTE, FIXED in CrI.A./188/2022	KHANDAKAR SAFIUR RAHMAN Versus THE STATE OF ASSAM AND ANR	MR. M U MAHMUD MRS. M SAIKIA MS P BORA MR S H MAHMUD MR S ISLAM	PP, ASSAM
	WITH CrI.A./188/2022	KHANDAKAR SAFIUR RAHMAN Versus THE STATE OF ASSAM AND ANR	MR. M U MAHMUD MRS. M SAIKIA MS P BORA MR S H MAHMUD MR S ISLAM	PP, ASSAM
13	I.A.(CrI.)/521/2022 FIXED in CrI.A./183/2022	SIBU SARKAR Versus THE STATE OF ASSAM AND ANR.	MR. S S S RAHMAN MR. M R SODIAL MS S Z HAYAT H. BHARALI	PP, ASSAM
	WITH CrI.A./183/2022	SIBU SARKAR Versus THE STATE OF ASSAM AND ANR.	MR. S S S RAHMAN MR. M R SODIAL MS S Z HAYAT H. BHARALI	PP, ASSAM
14	I.A.(CrI.)/569/2022 FIXED in CrI.A./7387/2022	SAHJAHAN ALOM CHOUDHURY Versus THE STATE OF ASSAM AND ANR.	MR. D HUSSAIN MD E AHMED	PP, ASSAM
	WITH CrI.A./7387/2022 (Filing Number)	SAHJAHAN ALOM CHOUDHURY Versus THE STATE OF ASSAM AND ANR. F	MR. D HUSSAIN	
	WITH I.A.(CrI.)/7388/2022 (Filing Number)	SAHJAHAN ALOM CHOUDHURY Versus THE STATE OF ASSAM AND ANR. F	MR. D HUSSAIN	

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[AT 3:00 PM]

BEFORE:

HONOURABLE MR. JUSTICE N. KOTISWAR SINGH

COURT NO: 2

[THIS BENCH WILL SIT AT 3:00 PM]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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ADMISSION

20	Arb.P./3/2020 PART-HEARD, FIXED	M/S. RAITANI ENGINEERING WORKS PVT. LTD. Versus THE UNION OF INDIA AND ANR.	MS. M JAIN	MR G GOSWAMI SC, NF RLY
21	Arb.P./3/2022 FIXED	M/S SOHUM SHOPPE PVT LTD Versus UNITED INDIA INSURANCE CO LTD AND 2 ORS	MR G N SAHEWALLA MR D SENAPATI MS. S KATAKEY MR M SAHEWALLA MS. S. TODI	MR. B J GHOSH MR. R GOSWAMI MS. P BORTHAKUR

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SUMAN SHYAM

COURT NO: 6

[CIVIL BENCH-IV AND I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
39	WP(C)/6425/2022 FIXED	MD. HAFIZUDDIN AHMED Versus THE UNION OF INDIA AND 3 ORS.	MR P SHARMAH MR P SONOWAL	ASSTT.S.G.I. SC, I O C
40	WP(C)/6500/2022 B/O	JOGESWAR DAS Versus THE STATE OF ASSAM AND 3 ORS	MR B BURAGOHAIN MR. U J SAIKIA MR. P K GOGOI MS M DAS	SC, CO OP
41	WP(C)/6506/2022 B/O	SHAKTI RANI DAS Versus THE STATE OF ASSAM AND 4 ORS.	MR. S K DAS MR R KARIM MR D BARMAN	GA, ASSAM SC, ELECTION COMMISSION.
42	WP(C)/6515/2022 B/O	HIFJUR RAHMAN LASKAR Versus THE STATE OF ASSAM AND 14 ORS	MR. S B LASKAR MR. H A LASKAR MS N KALITA MS D DUTTA	SC, P AND R.D. GA, ASSAM
43	WP(C)/6519/2022 B/O	RABIAL HOQUE AND 13 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. J KALITA MS. S. KAR	GA, ASSAM SC, REVENUE
44	WP(C)/6521/2022 B/O	HITESWAR SARMA Versus GAIL (INDIA) LIMITED AND 3 ORS	MR S BORTHAKUR MS. P BORAH	GA, ASSAM SC, GAIL
45	WP(C)/6532/2022 B/O	ABDUR RAHIM AND 3 ORS. Versus THE STATE OF ASSAM AND 6 ORS.	MR. DITUL DAS MR. R RAHMAN	GA, ASSAM SC, REVENUE

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA

COURT NO: 8

[CIVIL BENCH-III]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
41	WP(C)/4323/2022 B/O	DIBYANGA MANCHA, ASSAM Versus THE STATE OF ASSAM AND 43 ORS.	MR R S CHAUHAN MR. M KALITA MR. R S CHOUHAN	GA, ASSAM MR. J I BORBHUIYA MR. L MOHAN MS F BEGUM MRS. K H CHOUDHURY SC, G U
MOTION				
42	WP(C)/5855/2022 B/O	TULUMONI DEVI Versus THE STATE OF ASSAM AND 7 ORS.	MR. P MAHANTA MR. R B GOHAIN MR A KHARSOHUM	GA, ASSAM SC, AG MR. S K MEDHI SC, PWD SC, FINANCE DEPTT.
43	WP(C)/6502/2022 B/O	MOFIDUR ISLAM SHEIKH Versus THE STATE OF ASSAM AND 3 ORS.	MR. S K DAS MR R KARIM MR D BARMAN	GA, ASSAM SC, PWD
ADMISSION				
44	WP(C)/1433/2022 B/O	RUNI AHMED AND ANR Versus THE STATE OF ASSAM AND 3 ORS.	MR. A R BHUYAN MR. M A I HUSSAIN MS R A MOSTAFI	GA, ASSAM SC, AG

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

COURT NO: 9

**[CRIMINAL, CIVIL AND MATTERS RELATED TO
RETIREMENT BENEFITS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
65	Bail Appln./2528/2022 B/O	BABUL MEDOK Versus THE STATE OF ASSAM	MR S BORTHAKUR MR P H KONWAR	PP, ASSAM
BAIL HEARING (BA)				
66	Bail Appln./2365/2022 BY SLIP	SULTAN ALI AHMED Versus THE STATE OF ASSAM	MR. M K SHARMA	PP, ASSAM
67	Bail Appln./2371/2022 FIXED	MD. ABU BAKKAR @ MASHUK AHMED Versus THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN	PP, ASSAM
68	Bail Appln./2375/2022 FIXED	RAFIKUL ISLAM Versus THE STATE OF ASSAM	H A AHMED MR. R ALI DR. R HOQUE	PP, ASSAM
69	Bail Appln./2397/2022 WITH CASE DIARY, FIXED	GOLAP CH. BORAH Versus THE STATE OF ASSAM	MR. B K MAHAJAN MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
BAIL HEARING				
70	AB/2103/2022 BY SLIP	SULTAN ALI AHMED AND 3 ORS. Versus THE STATE OF ASSAM	MR. M BISWAS MS. S MEDHI MS M DAS	PP, ASSAM
71	AB/2336/2022 FIXED	ARIJIT SAIKIA AND ANR Versus THE STATE OF ASSAM	MR. A M BORA MR. D GAGAI MS. C CHOUDHURY MR. V A CHOWDHURY	MR. P MAHANTA MS. P SAHARIA PP, ASSAM
72	AB/2492/2022 WITH OFFICE NOTE, FIXED	NARAYAN MAZUMDER Versus THE STATE OF ASSAM	MR. A M BARBHUIYA MS S R MAZARBHUIYA S. M. ZINNA	MR. A R BHUYAN MR. B SAHARIA MS A BEGUM PP, ASSAM
73	AB/2697/2022 FIXED	MRS. MANJULA RAY AND ANR. Versus THE STATE OF ASSAM	MR I RAFIQUE MS A AFREEN	PP, ASSAM
74	AB/2741/2022 FIXED	MD. ZAMIR UDDIN Versus THE STATE OF ASSAM	MR. S NEOG MS. S G BARUAH MR. B BORGHAIN MR B SAIKIA	PP, ASSAM

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE NELSON SAILO

COURT NO: 10

[CIVIL BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
44	WP(C)/6381/2022 CAVT. NO.10202/022, FIXED	RABINDRA SAHARIAH Versus THE STATE OF ASSAM AND 4 ORS	MRS. P GOSWAMI MS N SAIKIA	SC, SEC. EDU. MS. N M DEKA (FOR CAVEATOR) SC, BTC
45	WP(C)/6480/2022 B/O	PUB BARALIMARI HIGH SCHOOL Versus THE STATE OF ASSAM AND 3 ORS	MR. S K DAS MR R KARIM MR D BARMAN	SC, SEC. EDU. GA, ASSAM
46	WP(C)/6527/2022 B/O	MD. GULAM MUSTAFA BARBHUIYA AND ANR Versus THE STATE OF ASSAM AND 8 ORS.	MR. A K DUTTA MR. B PURKAYASTHA MR. B ZAMAN	SC, ELEM. EDU
ADMISSION				
47	WP(C)/5201/2022 FIXED	KRISHNA CHANDRO GOUDO Versus THE STATE OF ASSAM AND 4 ORS.	MR. K N CHOUDHURY MR. N BARUAH MR. R J DAS	SC, HIGHER EDU

LEAVE NOTE OF ADVOCATES FOR 28/09/2022

1)	MRS. N BARUAH	01-08-2022	To	13-10-2022
2)	MR. P SARMA	17-08-2022	To	30-09-2022
3)	MR S DASGUPTA	22-08-2022	To	30-09-2022
4)	MR S SARMA	02-09-2022	To	26-10-2022
5)	MR. A SARMA	21-09-2022	To	29-09-2022
6)	MR S BORGHAIN	16-09-2022	To	29-09-2022
7)	MS. M BORAH	23-09-2022	To	02-10-2022
8)	MR. H. BURAGHAIN	26-09-2022	To	29-09-2022
9)	MR. D SAHU	26-09-2022	To	30-09-2022
10)	MR. D DAS SR. ADV	28-09-2022	To	28-09-2022
11)	MR. M H RAJBARBHUIYAN	28-09-2022	To	30-09-2022
12)	MR. A K BHUYAN	26-09-2022	To	18-10-2022
13)	MR. D BANERJEE	25-09-2022	To	17-10-2022
14)	MR. V K CHOPRA	30-09-2022	To	30-09-2022



THE GAUHATI HIGH COURT AT GUWAHATI

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[For Wednesday,28th September 2022]

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE AJIT BORTHAKUR

COURT NO: 11

**[CRIMINAL AND MATTERS RELATED TO
RETIREMENT BENEFITS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
46	Bail Appln./2532/2022 B/O	ANUPAL DAS Versus THE STATE OF ASSAM	MS. S NAZNEEN	PP, ASSAM
BAIL HEARING (BA)				
47	Bail Appln./2013/2022 FIXED	MD. HABISH ALI @ HAFIZ ALI AND ANR Versus THE STATE OF ASSAM	MR. T DEURI MS T WAPANGLA	PP, ASSAM
48	Bail Appln./2057/2022 (AT 2:00 PM), FIXED	MD. IBRAHIM ALI Versus THE STATE OF ASSAM	MR. S BORTHAKUR MR. J SAIKIA MS. S KAKATI	PP, ASSAM
49	Bail Appln./2058/2022 (AT 2:00 PM), FIXED	MD. MAJIBUR RAHMAN Versus THE STATE OF ASSAM	MR. S BORTHAKUR MR. J SAIKIA MS. S KAKATI	PP, ASSAM
50	Bail Appln./2278/2022 WITH CASE DIARY, FIXED	AKASH YADAV Versus THE STATE OF ASSAM	MR. P DEKA MR. A CHETIA MR R HOQUE	PP, ASSAM
51	Bail Appln./2418/2022 WITH CASE DIARY, FIXED	RANJIT KUMAR DUTTA @ RANJIT DUTTA Versus THE STATE OF ASSAM	MR. P BORDOLOI MR D BHUYAN	PP, ASSAM
BAIL HEARING				
52	AB/2195/2022 FIXED (AT 2.00 PM).	KAMAKHYA PANDIT Versus THE STATE OF ASSAM	MR. B BARUAH MR S HUSSAIN	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 28/09/2022

1)	MRS. N BARUAH	01-08-2022	To	13-10-2022
2)	MR. P SARMA	17-08-2022	To	30-09-2022
3)	MR S DASGUPTA	22-08-2022	To	30-09-2022
4)	MR S SARMA	02-09-2022	To	26-10-2022
5)	MR. A SARMA	21-09-2022	To	29-09-2022
6)	MR S BORGOHAIN	16-09-2022	To	29-09-2022
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10)	MR. D DAS SR. ADV	28-09-2022	To	28-09-2022
11)	MR. M H RAJBARBHUIYAN	28-09-2022	To	30-09-2022
12)	MR. A K BHUYAN	26-09-2022	To	18-10-2022
13)	MR. D BANERJEE	25-09-2022	To	17-10-2022
14)	MR. V K CHOPRA	30-09-2022	To	30-09-2022



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 12

[CIVIL BENCH-IV AND I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>DELIVERY OF ORDER</u>				
42	WP(C)/4649/2022 AT 10:30 AM	M/S SCHLUMBERGER SOLUTION PRIVATE LIMITED Versus OIL INDIA LIMITED AND 3 ORS	MRS. R BORAH MR. D BORAH	MR S KHOUND (r-3) MS. N BORAH (r-3) SC, OIL SC, CUSTOMS
WITH				
43	WP(C)/4656/2022	M/S SCHLUMBERGER SOLUTIONS PRIVATE LIMITED Versus OIL INDIA LTD AND 3 ORS	MRS. R BORAH MR. D BORAH	MR S KHOUND (r-3) MS. N BORAH (r-3) SC, OIL SC, CUSTOMS
WITH				
	I.A.(Civil)/2624/2022 in WP(C)/4656/2022	OIL INDIA LTD. Versus M/S SCHLUMBERGER SOLUTIONS PRIVATE LIMITED AND 2 ORS.	MR S N SARMA SENIOR ADVOCATE MR. M HUSSAIN MR. K KALITA	MR. S C KEYAL MR. S KHOUND MR. D BORA
WITH				
44	WP(C)/4657/2022	M/S SCHLUMBERGER SOLUTIONS PRIVATE LIMITED Versus OIL INDIA LTD AND 3 ORS	MRS. R BORAH MR. D BORAH	MR A KALITA MR K TALUKDAR SC, OIL SC, CUSTOMS
WITH				
	I.A.(Civil)/2611/2022 in WP(C)/4657/2022	TELESTO ENERGY LIMITED Versus M/S SCHLUMBERGER SOLUTIONS PRIVATE LIMITED AND 3 ORS.	MR A KALITA MR K TALUKDAR	MRS. R BORAH SC, OIL SC, CUSTOMS
<u>ORDERS</u>				
45	I.A.(Civil)/2900/2022 FIXED in WP(C)/5834/2022	NIRANJAN KALITA AND 7 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR R CHAKRAVORTY MS. R. ENGJAIPIS RABHA	SC, CO OP GA, ASSAM
WITH				
	WP(C)/5834/2022	NIRANJAN KALITA AND 7 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR R CHAKRAVORTY MR N P BARUAH MS. D SHARMA MS. N BARMAN MS. R. ENGJAIPIS RABHA	SC, CO OP GA, ASSAM MR S MUKTAR (r-7)
WITH				
46	WP(C)/4263/2022	PUB BARKHETRI BAHUMUKHI SAMABAY SAMITY LTD. Versus THE STATE OF ASSAM AND 3 ORS.	MR S MUKTAR MR A N IQBAL	SC, CO OP GA, ASSAM

47 I.A.(Civil)/3005/2022
B/O
in WP(C)/5978/2022

ARNAB RAJBONGSHI
Versus
THE STATE OF ASSAM AND 8 ORS.

MR. B D KONWAR SR. ADV. GA, ASSAM
MR. R KALITA ASSTT.S.G.I.
MR H AGARWAL
MR J SINGH
MS. D BRAHMA

WITH
WP(C)/5978/2022

ARNAB RAJBONGSHI
Versus
THE STATE OF ASSAM AND 8 ORS.

MR. B D KONWAR SR. ADV. SC, HIGHER EDU
MR. R KALITA GA, ASSAM
MR H AGARWAL MRS. R DEVI (r-5 to 9)
MR J SINGH MR. S P CHOUDHURY
MS. D BRAHMA ASSTT.S.G.I.

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LEAVE NOTE OF ADVOCATES FOR 28/09/2022

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1)	MRS. N BARUAH	01-08-2022	To	13-10-2022
2)	MR. P SARMA	17-08-2022	To	30-09-2022
3)	MR S DASGUPTA	22-08-2022	To	30-09-2022
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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

COURT NO: 14

[CIVIL BENCH-III]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
40	WP(C)/6388/2022	THE ASSAM CHAH KARMACHARI SANGHA Versus THE GOVERNMENT OF ASSAM AND ANR	MS. A BHATTACHARYYA MR. P KALITA	SC, INDUSTRIES AND COMMERCE
ADMISSION				
41	WP(C)/4883/2018 PART-HEARD, FIXED	KASHEM ALI AHMED Versus THE STATE OF ASSAM AND 3 ORS	MR P BHARADWAJ MR. M K CHOUDHURY MR. M SARMA MR. N BORAH MR. A BARKATAKI	MR. HRA CHOUDHURY (R4) GA, ASSAM MR P S DEKA MR. H ALI MR. H ALI MR. R A CHOUDHURY (R4) MS J BEGUM SC, REVENUE
42	WP(C)/1563/2015 FIXED	GAUTAM KUMAR SARMA Versus THE STATE OF ASSAM and 4 ORS,	MD.A KHAN MR.N G KUNDU MRG DEKA MR.P K R CHOUDHURY	GA, ASSAM(R1-6) MR. J HANDIQUE, SC, REVENUE DEPARTMENT
43	WP(C)/8186/2017 B/O	RANJU MILI and 13 ORS. Versus THE STATE OF ASSAM and 6 ORS.	MR.N G KUNDU MRG DEKA MS.P UPAMANYU MR.P K R CHOUDHURY	GA, ASSAM
	WITH I.A.(Civil)/2995/2022 in WP(C)/8186/2017	RANJU MILI and 13 ORS. Versus THE STATE OF ASSAM and 30 ORS.	MR. P K ROYCHOUDHURY MR.N G KUNDU MRG DEKA	GA, ASSAM GA, ASSAM
44	WP(C)/2251/2020	MANAB JYOTI KAMAN Versus THE STATE OF ASSAM AND 6 ORS	MR. P K ROYCHOUDHURY MR. N G KUNDU MR G DEKA	GA, ASSAM
BAIL HEARING (BA)				
45	Bail Appln./2166/2021 WITH CASE DIARY, FIXED	PRANAB DAS Versus THE UNION OF INDIA	MR. N J DUTTA MR N AHMED MR G P CHETIA M M ZAMAN	SC, NCB

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LEAVE NOTE OF ADVOCATES FOR 28/09/2022

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1)	MRS. N BARUAH	01-08-2022	To	13-10-2022
2)	MR. P SARMA	17-08-2022	To	30-09-2022
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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

COURT NO: 16

[CIVIL BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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JUDGMENT

31	MACApp./171/2020 (AT 10:30 AM)	ORIENTAL INSURANCE COMPANY LTD Versus x	MS. R D MOZUMDAR MS. C MOZUMDAR MS P SARMAH	MR. M U MONDAL MS. N NASRIN MR. H A AHMED MD. I H KHAN MR J ISLAM
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MOTION

32	CRP(IO)/235/2022 B/O	ABDUL SUKKUR AND 6 ORS. Versus ABDUL MANIK AND 4 ORS.	MS. M DUTTA MR. P K ROY MR. S K CHAKRABORTY MRS. A CHAKRABORTY	GA, ASSAM
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ORDERS

33	I.A.(CrI.)/587/2022 B/O in CrI.Rev.P./469/2022 WITH CrI.Rev.P./469/2022	KHEMA BEZBARUAH @ KHEMADHAR BEZBARUAH Versus THE STATE OF ASSAM AND ANR. KHEMA BEZBARUAH @ KHEMADHAR BEZBARUAH Versus THE STATE OF ASSAM AND ANR.	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN MR. A CHAUDHURY MR. P K DAS MR N J DAS MR. D BORA	PP, ASSAM PP, ASSAM
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LEAVE NOTE OF ADVOCATES FOR 28/09/2022

1)	MRS. N BARUAH	01-08-2022	To	13-10-2022
2)	MR. P SARMA	17-08-2022	To	30-09-2022
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13)	MR. D BANERJEE	25-09-2022	To	17-10-2022
14)	MR. V K CHOPRA	30-09-2022	To	30-09-2022



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ROBIN PHUKAN

COURT NO: 17

**[CRIMINAL, CIVIL AND MATTERS RELATED TO
RETIREMENT BENEFITS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION (BA)</u>				
44	Bail Appln./2529/2022 B/O	ARUN KUMAR BORAH Versus THE STATE OF ASSAM	MS. D L DEKA MR. D UPAMANYA	PP, ASSAM
<u>MOTION</u>				
45	AB/2719/2022 FIXED.	JISHU DAS Versus THE STATE OF ASSAM	MR F KHAN MS. R TALUKDAR	PP, ASSAM
<u>ADMISSION</u>				
46	Crl.Pet./132/2018 P/H, FIXED (AT 2.00 PM).	BARUN GOGOI AND 2 ORS. Versus GUNIN BURAGOHAIN AND ANR	MR G P BHOWMIK MR D KALITA MR. M HUSSAIN	MR. B J DUTTA MR. A K GUPTA MR. R S MISHRA ADDL PP,ASSAM
<u>BAIL HEARING (BA)</u>				
47	Bail Appln./2366/2022 FIXED	ASHADUL ISLAM @ ASADUL ISLAM AND ANR Versus THE STATE OF ASSAM	MR. A S ALI MR S HUSSAIN MR. S A B KHABIR	PP, ASSAM
48	Bail Appln./2372/2022 FIXED	WAHID ALI Versus THE STATE OF ASSAM	MRS H CHAKRABORTY MR B SINHA	PP, ASSAM
<u>BAIL HEARING</u>				
49	AB/1678/2022 FIXED.	GIREESH JASRASARIA Versus THE STATE OF ASSAM	MR. S MUNIR MS N ISLAM	PP, ASSAM
50	AB/2649/2022 FIXED	ASHRAFUL BARI CHOUDHURY Versus THE STATE OF ASSAM	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM S. M. ZINNA	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 28/09/2022

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1)	MRS. N BARUAH	01-08-2022	To	13-10-2022
2)	MR. P SARMA	17-08-2022	To	30-09-2022
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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE K. SEMA

COURT NO: 18

[CIVIL BENCH-II]

**ITEM NO. 4 IN THE DAILY LIST
HAS BEEN WRONGLY LISTED]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDER (STAY VACATING)				
48	I.A.(Civil)/2759/2022 FIXED in WP(C)/3865/2022 WITH WP(C)/3865/2022	SHAMEZ UDDIN Versus JAKIR HUSSAIN KHAN AND 6 ORS. JAKIR HUSSAIN KHAN Versus THE STATE OF ASSAM AND 7 ORS	MR. D F A AHMED MR. J LASKAR MR R DAS MR. M ALI MR. R ISLAM	SC, ELEM. EDU GA, ASSAM SC, ELEM. EDU GA, ASSAM MR. D F A AHMED MR. J LASKAR MR. M I HUSSAIN (r-8) MR. S M RAHMAN (r-8) MR R DAS N. UDDIN (r-8)
49	I.A.(Civil)/2761/2022 FIXED in WP(C)/3518/2022 WITH WP(C)/3518/2022	MD. ASHAK ALI Versus ABDUR ROAF AND 6 ORS. ABDUR ROAF Versus THE STATE OF ASSAM AND 7 ORS	MR. D F A AHMED MR. J LASKAR MR R DAS MR. M ALI MR. R ISLAM	SC, ELEM. EDU GA, ASSAM SC, ELEM. EDU GA, ASSAM MR. D F A AHMED MR. J LASKAR (r-8) MR R DAS (r-7)
50	I.A.(Civil)/2816/2022 FIXED in WP(C)/3876/2022 WITH WP(C)/3876/2022	NAZRUL ISLAM, Versus SORIF UDDIN AND 7 ORS. SORIF UDDIN Versus THE STATE OF ASSAM AND 7 ORS	MR. D F A AHMED MR. J LASKAR MR. M ALI MR. R ISLAM	SC, ELEM. EDU GA, ASSAM SC, ELEM. EDU GA, ASSAM MR. D F A AHMED (R-7 & 8) MR. J LASKAR MR R DAS
ADMISSION				
51	WP(C)/5492/2022 FIXED	KARIMA KHATUN Versus THE STATE OF ASSAM AND 4 ORS	MR A SHARMA	SC, ELEM. EDU SC, FINANCE

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LEAVE NOTE OF ADVOCATES FOR 28/09/2022

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1)	MRS. N BARUAH	01-08-2022	To	13-10-2022
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[For Wednesday,28th September 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE DEVASHIS BARUAH

COURT NO: 19

[CIVIL BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
33	CRP(IO)/157/2022 FIXED	PUTHIMON @ JAHIRAN NESSA AND 3 ORS Versus ABDUL MALEK	DR. B AHMED MR. N HAQUE MR. S R BARBHUIYA MR M HUSSAIN MS S DAS	MR. U C RABHA MR F U BARBHUIYA MR. S M SARMA
ORDERS				
34	RSA/143/2022 CAVT. NO.06952/022, FIXED WITH I.A.(Civil)/2832/2022 in RSA/143/2022	JATIN DAS AND 11 ORS. Versus HARI DAS AND 3 ORS.	MR H NATH MR. B D DEKA MR. M DAS	MR P UPADHYAY FOR CAVEATOR
		JATIN DAS AND 11 ORS. Versus HARI DAS AND 3 ORS.	MR H NATH MR. B D DEKA MR. M DAS	MR P UPADHYAY FOR CAVEATOR
STAY MATTERS				
35	Tr.P.(C)./9/2021 FIXED	MRS. JOGITA THAKURIYA Versus CHANDAN DAS	MR A R BHUYAN MR. M A I HUSSAIN MS. T BEGUM	MR. U C RABHA MR. P K DAS MR. DITUL DAS MR. R RAHMAN

LEAVE NOTE OF ADVOCATES FOR 28/09/2022

1)	MRS. N BARUAH	01-08-2022	To	13-10-2022
2)	MR. P SARMA	17-08-2022	To	30-09-2022
3)	MR S DASGUPTA	22-08-2022	To	30-09-2022
4)	MR S SARMA	02-09-2022	To	26-10-2022
5)	MR. A SARMA	21-09-2022	To	29-09-2022
6)	MR S BORGOHAIN	16-09-2022	To	29-09-2022
7)	MS. M BORAH	23-09-2022	To	02-10-2022
8)	MR. H. BURAGOHAIN	26-09-2022	To	29-09-2022
9)	MR. D SAHU	26-09-2022	To	30-09-2022
10)	MR. D DAS SR. ADV	28-09-2022	To	28-09-2022
11)	MR. M H RAJBARBHUIYAN	28-09-2022	To	30-09-2022
12)	MR. A K BHUYAN	26-09-2022	To	18-10-2022
13)	MR. D BANERJEE	25-09-2022	To	17-10-2022
14)	MR. V K CHOPRA	30-09-2022	To	30-09-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

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[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 20

[CIVIL BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
25	MACApp./917/2018 FIXED	THE NATIONAL INSURANCE COMPANY LIMITED Versus SRI NAKUL KUMAR DAS AND 7 ORS	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	
	WITH I.A.(Civil)/3805/2018 in MACApp./917/2018	THE NATIONAL INSURANCE COMPANY LIMITED Versus SRI NAKUL KUMAR DAS AND 7 ORS	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	
ORDERS				
26	I.A.(Civil)/2881/2022 in MACApp./39/2021(D/O), B/O in MACApp./39/2021	SMT MOINA SENARPI AND 5 ORS Versus ORIENTAL INSURANCE CO. LTD	MR D K KALITA MR. K K PARASAR	
27	I.A.(Civil)/2916/2022 B/O in MACApp./336/2022	CHAMIRAN NESSA Versus NATIONAL INSURANCE COMPANY LTD. AND 4 ORS.	MR. M KHAN MR. A BURAGOHAIN MR A K DAS	MS. R D MOZUMDAR
	WITH MACApp./336/2022	NATIONAL INSURANCE COMPANY LTD. Versus CHAMIRAN NESSA AND 4 ORS.	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	MR. M KHAN MR. A BURAGOHAIN MR. J RAHMAN MR A K DAS

LEAVE NOTE OF ADVOCATES FOR 28/09/2022

1)	MRS. N BARUAH	01-08-2022	To	13-10-2022
2)	MR. P SARMA	17-08-2022	To	30-09-2022
3)	MR S DASGUPTA	22-08-2022	To	30-09-2022
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11)	MR. M H RAJBARBHUIYAN	28-09-2022	To	30-09-2022

12)	MR. A K BHUYAN	26-09-2022	To	18-10-2022
13)	MR. D BANERJEE	25-09-2022	To	17-10-2022
14)	MR. V K CHOPRA	30-09-2022	To	30-09-2022



***The Gauhati High Court, At
Guwahati***

[High Court of Assam : Nagaland : Mizoram and Arunachal Pradesh]

[SUPPLEMENTARY CAUSE LIST-I]

[FOR WEDNESDAY THE 28TH DAY OF SEPTEMBER, 2022]

[AT 10:30 AM]

BEFORE

**HON'BLE MR. JUSTICE NELSON SAILO
[COURT NO. 10]**

FOR JUDGMENT

**[JUDGMENT OF THE FOLLOWING CASE PERTAINING TO
AIZAWL BENCH WILL BE DELIVERED BY HIS LORDSHIP
AT THE PRINCIPAL SEAT THROUGH REMOTE VIDEO
CONFERENCING]**

LINK FOR REMOTE VIDEO CONFERENCING:

<https://meet.google.com/mgt-fnvr-jcp>

1 WP(C)/76/2022

LALRINAWMA AND 4 ORS.

VERSUS

STATE OF MIZORAM AND 6 ORS.

MR A.R.
MALHOTRA
MR LALFAKAWMA
MR T LALZEKIMA
MS ANNIE
LALENKAWLI

MR C ZORAMCHHANA
FOR R6 & R7
MRS. H LALMALSAWMI
(GA, MIZORAM) FOR R1-R3

TOTAL - 1



The Gauhati High Court, At Guwahati

[High Court of Assam : Nagaland : Mizoram and Arunachal Pradesh]

[SUPPLEMENTARY CAUSE LIST-I]

[FOR WEDNESDAY THE 28TH DAY OF SEPTEMBER, 2022]

[AT 10:30 AM]

BEFORE

HON'BLE MR. JUSTICE ROBIN PHUKAN
[COURT NO. 17]

FOR JUDGMENT

[**JUDGMENT OF THE FOLLOWING CASE PERTAINING TO
ITANAGAR BENCH WILL BE DELIVERED BY HIS LORDSHIP
AT THE PRINCIPAL SEAT AT 10:30 AM THROUGH REMOTE
VIDEO CONFERENCING**]

LINK FOR REMOTE VIDEO CONFERENCING:

<https://meet.google.com/uau-tsyj-vyf>

1	CRP 3/2018	SHRI IMO LOLLEN VERSUS SHRI HORJUM LOLLEN	MR. T T TARA MR. D. LOYI MR. J JINI MR. B. PICHA MR. G. BAM MR. T. GADI MR RIME MR. K JINI	MR. TONY PERTIN MR. K SAXENA MR. Y RIRAM MR. R L THUNGNON H K JAMOH MINGKONG PERTIN MR. U BORI G TALOH
2	REVIEW PET. 5/2022	THE STATE OF AP AND 4 ORS. VERSUS KACHO GYADI	DUGE SOKI ADDL. SR. GOVT. ADVOCATE	TABO GYADI
3	CRL.PET. 70/2022	LALIT KUMAR SINGH VERSUS THE STATE OF AP	G TALOH	PP OF AP

TOTAL - 3
